

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 59 of 2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2021

Name of the Company:

IDBI Bank Ltd
V/s
Doshion Pvt Ltd

Section:

7 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel for the Financial Creditor appeared.

Learned Counsel Mr. Shashvat Shukla appeared for Corporate Debtor.

Matter to appear for further consideration on 13.04.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 24th day of March, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)